

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 202 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies** **....Appellant**

**Vs.**

**M/s Sri Amarnath Finance Ltd.** **....Respondent**

**Present:**

**For Appellant: Mr. Rajesh K. Gogna, Advocate.**

**For Respondent: Mr. Rajesh Bohra, Advocate.**

**With**

**Company Appeal (AT) No. 203 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies** **....Appellant**

**Vs.**

**M/s Sunny Cast and Forge Pvt. Ltd.** **....Respondent**

**Present:**

**For Appellant: Mr. Rajesh K. Gogna, Advocate.**

**For Respondent: Mr. Rishabh Sachdeva, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**26.03.2021:** Learned Counsel for the Respondent seeks and is granted one weeks' time to file 'Reply Affidavit'.

Learned Counsel for the Appellant submits that the connecting matters are listed on 14<sup>th</sup> April, 2021.

Let the matter be fixed 'For Admission (After Notice)' on **14<sup>th</sup> April, 2021.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*sr/kam*